**Annexure-I**

Free Trade Agreements (FTAs)/Comprehensive Economic Partnership Agreement (CEPA)/Comprehensive Economic Cooperation Agreement (CECA) entered into between India and other countries

| **S.**  **No.** | **Name of the Agreement and the participating countries** | **Date of Signing** | **Date of Implementation** |
| --- | --- | --- | --- |
| 1. | India - Bhutan Agreement on Trade, Commerce and Transit | 17.01.1972  (revised on 28.07.2006)  (Agreement is renewed, from time to time, by mutual consent to such changes and modifications as may be agreed upon between the two countries) | 29.07.2006 |
| 2. | Revised Indo-Nepal Treaty of Trade | 06.12.1991  (Revised on 27.10.2009)  (The Treaty is amended/ modified by mutual consent of the contracting parties and the present Treaty is valid till 26.10.2016) | 27.10.2009 |
| 3. | India - Sri Lanka FTA | 28.12.1998 | 01.03.2000 |
| 4. | Agreement on South Asian Free Trade Area (SAFTA) (India, Pakistan, Nepal, Sri Lanka, Bangladesh, Bhutan and Maldives and Afghanistan) | 04.01. 2004 | 01.01.2006  (Afghanistan became Eighth Member of SAARC from April, 2007 and the provisions of Trade Liberalization Programme are applicable to Afghanistan w.e.f. 07.08.2011). |
| 5. | India - Thailand FTA - Early Harvest Scheme (EHS) | 09.10.2003 | 01.09.2004 |
| 6. | India - Singapore Comprehensive Economic Cooperation Agreement (CECA) | 29.06.2005 | 01.08.2005 |
| 7. | India - South Korea Comprehensive Economic Partnership Agreement (CEPA) | 07.08. 2009 | 01.01.2010 |
| 8. | India – ASEAN Trade in Goods Agreement (Brunei, Cambodia, Indonesia, Laos, Malaysia, Myanmar, Philippines, Singapore, Thailand and Vietnam) | 13.08.2009 | 1st January 2010 in respect of India and Malaysia, Singapore, Thailand.  1st June 2010 in respect of India and Vietnam.  1st September 2010 in respect of India and Myanmar.  1st October 2010 in respect of India and Indonesia.  1st November, 2010 in respect of India and Brunei.  24 January 2011 in respect of India and Laos.  1st June 2011 in respect of India and the Philippines.  1st August, 2011 in respect of India and Cambodia. |
| 9. | India - Japan Comprehensive Economic Partnership Agreement | 16.02.2011 | 01.08.2011 |
| 10. | India - Malaysia Comprehensive Economic Cooperation Agreement | 18.02.2011 | 01.07. 2011 |
| 11 | India - ASEAN Services and Investment Agreement  (Brunei, Cambodia, Indonesia, Laos, Malaysia, Myanmar, Philippines, Singapore, Thailand and Vietnam) | 9.9.2014 | 1.7.2015 |

In addition to above-mentioned FTAs, India has signed Preferential Trade Agreement (Limited tariff lines with Margin of Preference i.e. percentage of Tariff concession) with the following countries:

| **S.**  **No.** | **Name of the Agreement and the participating countries** | **Date of Signing** | **Date of Implementation** |
| --- | --- | --- | --- |
| 1 | Asia Pacific Trade Agreement (APTA) (Bangladesh, China, India, Lao PDR, Republic of Korea, and Sri Lanka) | July, 1975 (revised Agreement signed on 02.11.2005) | 01.11.1976 |
| 2 | Global System of Trade Preferences (G S T P)  (Algeria, Argentina, Bangladesh, Benin, Bolivia, Brazil, Cameroon, Chile, Colombia, Cuba, Democratic People's Republic of Korea, Ecuador, Egypt, Ghana, Guinea, Guyana, India, Indonesia, Iran, Iraq, Libya, Malaysia, Mexico, Morocco, Mozambique, Myanmar, Nicaragua, Nigeria, Pakistan, Peru, Philippines, Republic of Korea, Romania, Singapore, Sri Lanka, Sudan, Thailand, Trinidad and Tobago, Tunisia, Tanzania, Venezuela, Viet Nam, Yugoslavia, Zimbabwe) | 13.4.1988 | 19.4.1989 (for 15 signatory countries) |
| 3 | India - Afghanistan PTA | 06.03.2003 | May, 2003 |
| 4 | India - MERCOSUR PTA | 25.01.2004 | 01.06.2009 |
| 5 | India - Chile PTA | 08.03. 2006 | 13.01.2009 (full implementation) |

**Annexure-II**

| **S. No.** | Country | **Date of signing of Agreement** | **Date of Enforcement of the Agreement** |
| --- | --- | --- | --- |
|  | Argentina | 20th August 1999 | 12th August 2002 |
|  | Armenia | 23rd May 2003 | 30th May 2006 |
|  | Australia | 26th February 1999 | 4th May 2000 |
|  | Austria | 8th November 1999 | 1st March 2001 |
|  | Bahrain | 13th January 2004 | 5th December 2007 |
|  | Bangladesh | 9th February 2009 | 7th July 2011 |
|  | Belarus | 26th November 2002 | 23rd November 2003 |
|  | Belgium | 31st October 1997 | 8th January 2001 |
|  | Bosnia & Herzegovina | 12th September 2006 | 14th February 2008 |
|  | Brunei Darussalam | 22nd May 2008 | 15th February 2009 |
|  | Bulgaria (Agreement) Bulgaria (Protocol) | 26th October 1998  12th September 2007 | 23rd September 1999  12th May 2008 |
|  | China | 21st  November 2006 | 1st August 2007 |
|  | Colombia | 10th November 2009 | To be enforced |
|  | Croatia | 4th May 2001 | 19th January 2002 |
|  | Cyprus | 9th April 2002 | 12th January 2004 |
|  | Czech Republic (Agreement Czech Republic (Protocol) | 11th October 1996  10th June 2010 | 6th February 1998  24th March 2011 |
|  | Democratic Republic of Congo | 13th April 2010 | To be enforced |
|  | Denmark | 6th September 1995 | 28th August 1996 |
|  | Djibouti | 19th May 2003 | To be enforced |
|  | Egypt | 9th April 1997 | 22nd November 2000 |
|  | Ethiopia | 5th July 2007 | To be enforced |
|  | Finland | 7th November 2002 | 9th April 2003 |
|  | France | 2nd September 1997 | 17th May 2000 |
|  | Germany | 10th July 1995 | 13th July 1998 |
|  | Ghana | 5th August 2002 | To be enforced |
|  | Hellenic Republic (Greece) | 26th April 2007 | 12th April 2008 |
|  | Hungary | 3rd November 2003 | 2nd January 2006 |
|  | Iceland | 29th June 2007 | 16th December 2008 |
|  | Indonesia | 10th February 1999 | 22nd January 2004 |
|  | Israel | 29th January 1996 | 18th February 1997 |
|  | Italy | 23rd November 1995 | 26th March 1998 |
|  | Jordan | 1st December 2006 | 22nd January 2009 |
|  | Kazakhstan | 9th December 1996 | 26th July 2001 |
|  | Kuwait | 27th November 2001 | 28th June 2003 |
|  | Kyrgyz Republic | 16th May 1997 | 12th May 2000 |
|  | Latvia | 18th February 2010 | 27th November 2010 |
|  | Lao PDR | 9th November 2000 | 5th January 2003 |
|  | Libya | 26th May 2007 | 25th March 2009 |
|  | Lithuania | 31st March 2011 | 1st December 2011 |
|  | Macedonia | 17th March 2008 | 17th October 2008 |
|  | Malaysia | 1st August 1995 | 12th April 1997 |
|  | Mauritius | 4th September 1998 | 20th June 2000 |
|  | Mexico | 21st May 2007 | 23rd February 2008 |
|  | Mongolia | 3rd January 2001 | 29th April 2002 |
|  | Morocco | 13th February 1999 | 22nd February 2001 |
|  | Mozambique | 19th February 2009 | 23rd September 2009 |
|  | Myanmar | 24th June 2008 | 5th February 2009 |
|  | Nepal | 21st October 2011 | To be enforced |
|  | Netherlands | 6th November 1995 | 1st December 1996 |
|  | Oman | 2nd April 1997 | 13th October 2000 |
|  | Philippines | 28th January 2000 | 29th January 2001 |
|  | Poland | 7th October 1996 | 31st December 1997 |
|  | Portugal | 28th June 2000 | 19th July 2002 |
|  | Qatar | 7th April 1999 | 15th December 1999 |
|  | Romania (Agreement) Romania Protocol | 17th November 1997  16th February 2009 | 9th December 1999  21st October 2009 |
|  | Russian Federation | 23rd December 1994 | 5th August 1996 |
|  | Saudi Arabia | 25th January 2006 | 20th May 2008 |
|  | Senegal | 3rd July 2008 | 17th October 2009 |
|  | Seychelles | 2nd June 2010 | To be enforced |
|  | Slovak Republic | 25th September 2006 | 16th June 2007 |
|  | Slovenia | 14th June 2011 | To be enforced |
|  | South Korea | 26th February 1996 | 7th May 1996 |
|  | Spain | 30th September 1997 | 16th October 1998 |
|  | Sri Lanka | 22nd January 1997 | 13th February 1998 |
|  | Sudan | 22nd October 2003 | 18th October 2010 |
|  | Sweden | 4th July 2000 | 1st April 2001 |
|  | Switzerland | 4th April 1997 | 16th February 2000 |
|  | Taiwan | 17th October 2002 | 25th February 2005 |
|  | Syrian Arab Republic | 18th June 2008 | 22nd January 2009 |
|  | Tajikistan | 13th December 1995 | 23rd November 2003 |
|  | Thailand | 10th July 2000 | 13th July 2001 |
|  | Trinidad & Tobago | 12th March 2007 | 7th September 2007 |
|  | Turkey | 17th September 1998 | 18th October 2007 |
|  | Turkmenistan | 20th September 1995 | 27th February 2006 |
|  | Ukraine | 1st December 2001 | 12th August 2003 |
|  | United Arab Emirates | 12th December 2014 | 13th September, 2014 |
|  | United Kingdom | 14th March 1994 | 6th January 1995 |
|  | Uruguay | 11th February 2008 | To be enforced |
|  | Uzbekistan | 18th May 1999 | 28th July 2000 |
|  | Vietnam | 8th March 1997 | 1st December 1999 |
|  | Yemen | 30th October 2002 | 10th February 2004 |
|  | Serbia (Yugoslavia) | 31st January 2003 | 24th February 2009 |
|  | Zimbabwe | 10th February 1999 | To be enforced |

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